

**GOVERNMENT OF INDIA
PLANNING
LOK SABHA**

UNSTARRED QUESTION NO:3908
ANSWERED ON:18.08.2010
BPL FAMILIES
Lagadapati Shri Rajagopal

Will the Minister of PLANNING be pleased to state:

- (a) whether the Government has asked the Planning Commission to prepare a revised estimate of families living Below Poverty Line (BPL) for effective implementation of Public Distribution System (PDS) and other welfare schemes within a time frame period;
- (b) if so, whether the revised estimates have been prepared by the Commission; and
- (c) if so, the details thereof, State-wise?

Answer

MINISTER OF STATE IN THE MINISTRY OF PLANNING AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI V. NARAYANASAMY)

(a) to (c): The Planning Commission is the nodal institution for estimation of the number of poor in the country. The Tendulkar Committee appointed by the Planning Commission in 2005, reviewed the methodology for estimation of poverty and submitted its report in 2009. The report has placed the poverty head count ratio for 2004-05 at 37.2 per cent. The revised poverty lines recommended by the Tendulkar Committee have been accepted by the Planning Commission. The corresponding State-wise estimate is given in the Annexure. The Planning Commission does not estimate the number of families.